

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

STARRED QUESTION NO:291
ANSWERED ON:21.12.2004
PRICE OF CHEMICAL FERTILIZERS
Narhire Smt. Kalpana Ramesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

e:

- (a) the norms followed in fixing the price of Chemical Fertilizers;
- (b) whether the Government takes into account the economic condition of the farmers while fixing the prices of these items;
- (c) if so, the details thereof;
- (d) whether Chemical Fertilizers are made available to the farmers at fixed prices by the Government; and
- (e) if not, the steps taken or proposed to be taken by the Government to provide economic benefits to the farmers?

Answer

THE MINISTER OF CHEMICALS AND FERTILIZERS & MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) to (e) : A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of the Lok Sabha Starred Question No. 291 to be answered on 21.12.2004

(a) to (e): With the objective of making available fertilizers at affordable rates to farmers, the chemical fertilizers are sold to farmers at the prices statutorily notified/indicative maximum retail price, which are far less than the cost of production of fertilizers.

The prices of fertilizers like urea, Di-ammonium Phosphate (DAP), Muriate of Potash (MOP) and complex fertilizers are fixed/indicated by the Government taking into consideration factors such as fiscal sustainability and the need for balanced nutrient application. The price of Single Super Phosphate (SSP) are indicated by the respective State Governments, keeping in view the concession level and the local conditions.